

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **22.01.2025** (WEDNESDAY)
 CHENNAI BENCH (**HYBRID MODE**)
02.00 PM

[Click here to join VC](#)

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 24/2025 For Exemption IA No. 106/2025 For Condone Delay IA No. 107/2025	SLSPS Technologies Services LLP Vs Adarsh Global Trades & Services Pvt. Ltd.	Ms. Aakanksha Nehra	
2.	Comp App (AT) (CH) No. 08/2025 Delay in refileing IA No. 98/2025 For Direction IA No. 99, 100 & 101/2025	Nallapa Kiran Kumar Vs Enervision Services Pvt Ltd & 6 Ors.	Ms. Deepika Murali	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	IA No. 348 & 349/2023 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 278/2021 For Stay IA No. 598/2021	Malayalam Industries Ltd. Vs K Easwara Pillai, RP of Mathstraman Manufacturers and Traders Pvt. Ltd. & 6 Ors.	Mr. GR Lakshmanan	Mr. S Sethuraman R1
4.	IA No.542/2022 (For Substitution), IA No. 918/2023 (To Implead) in Comp App. (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022 For Directions IA No. 1095/2023 & 1260/2024 For Urgent Hearing IA No. 225/2024	P Mohanraj & 2 Ors. Vs Axis Bank Ltd. & 6 Ors.	Mr. TK Bhaskar	Mr.R Soundararajan R1 Mr. V Mahesh- R3 Mr. Vipin Warriar R4
5.	Comp App (AT) (CH) (Ins) No. 270/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 3 Ors.	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai

6.	Comp App (AT) (CH) (Ins) No. 320/2023 For Stay IA No. 977/2023	Punjab National Bank Vs Shivadutt Bannanje, Liquidator of Falcon Tyres Ltd. (In Liquidation) & Anr.	Mr. Varun Srinivasan	Mr. Raghuram Kadambi- R1 Mr. R Vishnu- R2
7.	Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024 Contempt Case No. 5/2024 For Directions IA No. 1050/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors. WITH	Mr. Allwin Godwin	Ms. R Moneshaa R1, R3 Ms. Anuradha Bisani R2
8.	Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618, 623,919, 997, 1023, 1144, 1145, 1117, 1118/ 2024 & 56, 110 & 111/2025	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin-R1 Ms. Anuradha Bisani R2/Liquidator
9.	Comp App (AT) (CH) (Ins) No. 233/2024 For Direction IA No. 619/202	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin- R1 Ms. Anuradha Bisani R2/Liquidator
10.	Comp App (AT) (CH) (Ins) No. 251/2024 For Stay IA No. 676/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & Anr.	Mr. Allwin Godwin	Ms. R Moneshaa- R1 Ms. Anuradha Bisani R2
11.	IA No. 822/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 308/2024	Rajesh Chillale Liquidator, Kanakadhara Ventures Pvt. Ltd. Vs P. Venkateswara Rao & 14 Ors WITH	Mr. VVSN Raju	Mr. Rahul Balaji- R12
12.	Comp App (AT) (CH) (Ins) No. 349/2024 For Stay IA No. 956/2024	P Venkateswara Rao & 4 Ors. Vs The Liquidator, Kanakadhara Ventures Pvt. Ltd. & 10 Ors.	Mr. Vikram Hegde	
13.	IA No. 1205/2024 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 440/2024 For Stay IA No. 1210/2024	Ashish Arjunker Rathi Vs Huzefa Fakhri Sitabkhan RP, Ind- Barath Power Infra Ltd.	Mr. Bhagavath Krishnan	Khaitan Legal Associates

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	IA No. 114/2025 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 210/2024 For Stay IA No. 67/2025	DN Pratap Chowdary, Suspended Director of Naolin Infrastructure Pvt. Ltd. Vs Pankaj Bhattad & 2 Ors.	Mr. Yogesh Jagia	Ms. Kopal Sharraf R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT) (CH) No. 97/2023 For Exemption IA No. 1211/2023	Shri Hasmukh Kanubhai Shah Vs Aurobindo Pharmaceuticals Ltd. & Anr.	Ms. Natasha Dhruvan Shah	Mr. Y Suryanarayana-R1
16.	Comp App (AT) (CH) (Ins) No. 116/2023 For Stay IA No.402/2023 To Dispense with IA No. 403 & 404/2023 For Urgent Listing IA No.405/2023	Y Vijay Kumar Vs Hindustan Magnesium Products Pvt. Ltd. & 3 Ors.	Mr. Samuel Nagadesi, CA	Mr. Santosh Jadhav R1 R2 Mr. V Shankar, RP/R4
17.	Comp App (AT) (CH) (Ins) No. 210/2023 For Stay IA No. 699/2023 To Vacate Stay IA No. 1166/2023	Attluru Sreenivasulu Reddy Vs AS Met Corp Pvt. Ltd. & Anr.	Mr. S Athiban Vijay	Mr. Sriram Venkatavaradan R1 Mr. Chandramouli Prabhakar- R2
18.	Comp App (AT) (CH) No. 16/2024	Paul Joseph Vs Union of India rep through Serious Fraud Investigation Org. & Anr.	Mr. Ashok B Shenoy	Mr. Avinash Krishnan Ravi- R1 Mr. Philip Mathew- R2
19.	Comp App (AT) (CH) (Ins) No. 436/2024 For Stay IA No. 1189/2024	S. Sathyanarayanan Vs IDBI Bank Ltd. & 2 Ors.	Ms. Jayanthi K Shah	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT) (CH) (Ins) No. 178/2024 To dispense with IA No. 486/2024 For Stay IA No. 487/2024	Ravi Kiran Saladi Konda & Anr. Vs Sanjay Gupta, Liquidator-Lanco Babandh Power Ltd.	Mr. P Ulaganathan	Ms. Shalya Agarwal
21.	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Lender Forum Vs S. Siva Sundar & 3 Ors.	Mr.S Sathiyarayanan	Mr.S Kumaran-R2 R3 Mr. V Venkata Sivakumar- R4
22.	Comp App (AT) (CH) (Ins) No. 358/2022 To Dispense with IA No.821/2022 For Stay IA No. 818 & 1094/2022, 868 & 869/2023 To Implead IA No.937/2022	Babu Manoharan Jaikumar Christhurajan Vs Umesh Garg & 2 Ors	Mr. G Sudhakar	Mr. Abhishek Anand R1, R2

23.	Comp App (AT) (CH) No. 80/2024 For Stay IA No. 1192/2024 For Urgent Listing IA No. 1191/2024	Rageena Jeppiar Murali Vs Jeppiaar Furnace and Steels Pvt. Ltd. & 6 Ors.	Mr. Sanjeev Kumar KP	Mr. TK Bhaskar- R1-R6
24.	Comp App (AT) (CH) No. 29/2021 For Direction IA No. 216, 331 & 579/2021 For Stay IA No.332/2021 & 902/2022 Urgent Hearing IA No. 203/2021	Chalasanani Venkateswara Rao & 2 Ors Vs United Telecom Limited & 11 Ors	Mr. Anant Merathia	Mr. Mahesh Chowdhary- R1 Mr. B Deepak Narayanan- R2 R5 Mr. Antony R Julian R6, R7 & R9
25.	Comp App (AT) (CH) (Ins) No. 45/2021 For Stay IA No. 97/2021 For Exemption IA No. 98 & 99/2021	Power Grid Corporation of India Ltd Vs Aster Pvt. Ltd. & 3 Ors. WITH	Mr. Joshua Samuel	Ms. JVL Bharathi-R1 Mr. Varun Srinivasan-R2 Shivakumar & Suresh-R3 Mr. VVSN Raju- R4
26.	Comp App (AT) (CH) (Ins) No. 162/2021 For Directions IA No. 522/2022	Jaguar Overseas Ltd Vs Aster Pvt. Ltd & Anr.	Mr. K Gaurav Kumar, PCS	Mr. JVL Bharathi-R1 Sivakumar & Suresh-R2
27.	Comp App (AT) (CH) No. 7/2022 For Exemption IA No. 53/2022 For Urgent Listing IA No. 54/2022 For Stay IA No. 55/2022	PM Johny Vs KJ Paul & 8 Ors	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar- R1, R3 Dr. KS Ravichandran R2 Mr. Mohan Pulickkal R5, R9
28.	Comp App (AT) (CH) No. 100/2022	CJ Mathew Vs August Builders and Contracts Pvt. Ltd. & 3 Ors	Mr. Sriram Venkatavaradan	Dr. KS Ravichandran, PCS R1- R4
29.	Comp App (AT) (CH) (Ins) No. 103/2022 For Stay IA No.238/2022 For Exemption IA No.239/2022 For Urgent Hearing IA No. 20/2025 For Clarification IA No. 48/2025	Bandla Ganesh Babu Vs Raghu Babu Gunturu & 2 Ors	Mr. Nithin Chowdary Pavuluri	Mr. VVSN Raju-R1 Mr. Varun Srinivasan R2 MS. Mummaneni Vazra Laxmi- R3
30.	Comp App (AT) (CH) (Ins) No. 108/2022 For Stay IA No. 243/2022 To Dispense with IA No. 244/2022 Leave to file IA No. 245/2022	Telangana State Southern Power Distribution Co Ltd Hyderabad Vs T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors. WITH	Mr. Adithya Reddy	Mr.T Ravichandran R1 Ms. Aakanksha Nehra R2 R3

31.	Comp App (AT) (CH) (Ins) No. 127/2022 Leave to file IA No. 299/2022 For Exemption IA No. 298/2022 For Urgent Hearing IA No. 1292/2024	Employees Provident Fund Organisation Vs T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors.	Mr.MS Viswanathan	Mr.T Ravichandran R1 Ms. Aakanksha Nehra R2 R3
32.	Comp App (AT) (CH) (Ins) No. 211/2022 For Stay IA No. 466/2022 For Directions IA No. 1145/2023	K Chandrashekar & Anr. Vs Ashwani Kumar Gupta & Anr.	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Himanshu Rathore-R1 Mr. Avdhesh Bairwa R2
33.	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No.853/2022	Ashish Arjun Kumar Rathi, Liquidator, Ind Barath Power Ltd. WITH	Mr. Bhagavath Krishnan	
34.	Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No.225/2021 For Exemption IA No.226/2021	Power Finance Corporation Ltd & 2 Ors. Vs Ashish Arjun Kumar Rathi, RP (Now Liquidator) for Ind – Barath Power (Madras) Ltd. & 13 Ors. WITH	Mr. Deepak Khurana	Mr. Bhagavath Krishnan - R1 Mr. DVAS Ravi Prasad-R3,R6, R8, R10- R12 & R14 Mr. VVSN Raju R9 Mr. Shashank Agarwal-R12 Mr. Narendar Naik R13
35.	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No.393/2021 For Urgent Hearing IA No.192/2023	Ashish Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd Vs Kanumuru Raghu Rama Krishna Raju & 12 Ors.	Mr. Bhagavath Krishnan	Mr. DVAS Ravi Prasad-R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju R8 Mr. Anant Merathia R12
36.	Comp App (AT) (CH) (Ins) No. 430/2023	Winntus Formworks Pvt. Ltd. Vs Aishwarya Business Corporation Pvt. Ltd.	Mr. Gursat Singh Vachher	Mr. John T Sebastian
37.	Comp App (AT) (CH) No. 35/2024 For Stay IA No. 611/2024 For Urgent Hearing IA No. 1312/2024	Sanyog Kumar Thakur Vs Star Agrotech Pvt Ltd & 3 Ors.	Mr.S Chidambaram, PCS	Mr.Y Suryanarayana R1-R4
38.	Comp App (AT) (CH) (Ins) No. 50/2024 For Stay IA No. 148/2024	Housing Development Finance Corporation Ltd Vs S. Amarendran, RP of Sabri Realtors Pvt. Ltd.	Mr. Ravishankar Vallatharasu	Mr. Kaushik N Sharma
39.	Comp App (AT) (CH) (Ins) No. 64/2024 For Urgent Hearing IA No.191/2024	Sri Venkatesa Fabrics Ltd. Rep by its Managing Director GR Harshavardhan Vs Behin Gnanaraj, Proprietor of B COTS	Mr. R Vidhya Shankar	Mr. G Vairava Subramanian

40.	Comp App (AT) (CH) (Ins) No. 66/2024	Employees Provident Fund Organisation Rep by Regional Provident Fund Commssioner Vs N Kumar, Liquidator of Brilliant IT Enabling Services Pvt. Ltd.	Mr. MS Viswanathan	Ms. H Krithika
-----	---	--	--------------------	----------------

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: -
(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in